

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 418**  
**Appeal No. 202/252/ND/2023**

**IN THE MATTER OF:**

Dy. Commissioner of Income Tax	...	Appellant
Versus		
Registrar of Companies (Optimus Infrapromoters Pvt. Ltd.)	...	Respondent

**Under Section 252(1).**

**Order delivered on 09.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant	:	Adv. Puneet Rai, SSC, Adv. Ashivini Kr, Adv. Rishabh Nangia, Adv. Nikhil Jain
For the Respondent	:	
For the RoC	:	Adv. Jyoti Khurana

**HYBRID HEARING (PHYSICAL & VC)**  
**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned  
to **21.05.2024**.

**Sd/-**  
**(Court Officer)**